

**Central Administrative Tribunal
Jammu Bench, Jammu**



Hearing through video conferencing

OA No. 061/845/2020

This the 25th day of September, 2020

Hon'ble Mr. Rakesh Sagar Jain, Member (J)
Hon'ble Mr. Anand Mathur, Member (A)

Vijay Kumar Sethi, Age 59 Plus years, S/o Sh. Jai Gopal Sethi, R/o H.No. 77, Vikas Lane No.3, Talab Tillo, Jammu.

.....Applicants

(Advocate: Mr. Abinav Sharma)

Versus

1. Union Territory of J&K, through Principal Secretary to Govt., Public Works (R&B) Department, Civil Secretariat, Srinagar.
2. (Shailendra Kumar), IAS, Principal Secretary to Govt., Public Works (R&B) Department, Civil Secretariat, Srinagar.
3. Manzoor Hussain, Chief Engineer, PMGSY JKRRDA, Jammu.
4. Joginder Pal Saraf, Executive Engineer, PMGSY Division Billawar.

.....Respondents

(Advocate: Mr. Amit Gupta)

O R D E R
[O R A L]

Delivered by Hon'ble Mr. Anand Mathur, Member (A): -

Mr. Amit Gupta, Learned A.A.G. submits that he had sought instruction from the respondents department. He was informed by the Principal Secretary, Public Works (R&B) Department that they were not aware of the direction of the Hon'ble Tribunal, and the department will be withdrawing the order of suspension in 2 or 3 days.

2. Looking to the submission and undertaking given by the learned A.A.G., learned counsel for the applicant submits that he has no objection if the O.A. is consigned to recall with liberty to revive the O.A. if the commitment given at the bar is not fulfilled.
3. O.A. is dismissed as withdrawn. No costs.

(ANAND MATHUR.)
MEMBER (A)

sk/s/-

(RAKESH SAGAR JAIN)
MEMBER (J)